

outlay under the central sector integrated programme for development of spices is proposed to be increased from Rs. 5 crores in 1991-92 to Rs. 12 crores in 1992-93. The outlay under this programme for development of pepper will accordingly increase.

Benefits of Liberalisation Policy to Trading Community

1373. SHRI K. RAMAMURTHEE TTINDIVANAM: Will the Minister of COMMERCE be pleased to state:

(a) the reaction of the trading community and the industrialists towards the liberalisation policy of the Government; and

(b) how far the trading community has been benefited by the liberalisation policy?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). Government have announced recently changes in the new Trade Policy *vide* Ministry of Commerce Public Notice Nos. 277/90-93 and 273/90-93 dated 29.2.1992, copies of which are available in the Parliament Library. It is too early to say anything about the reaction of the Trading Community and the Industrialists towards the liberalisation of the policy.

New Scheme for Stock Invest

1774. SHRI PARASRAM BHARDWAJ: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government have introduced a new instrument called 'Stock invest' to check the complaints regarding non receipt/delay of refund of share application money etc. and

(b) if so, the details of the Scheme?

THE MINISTER OF STATE OF THE

MINISTRY OF PARLIAMENTARY AFFAIR AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). A new instrument called 'Stockinvest' has been introduced by Government as per scheme prepared by State Bank of India and approved by the Reserve Bank of India. This instrument is in addition to the existing modes of payment of application money by cash or by cheque/bank draft. The Stockinvest instrument provides space for the applicant to indicate the name of the issuer, number and amount of shares/debentures applied for, space for the authorised signatory of the company to indicate entitlement to shares and debentures applied for and a statement from the bank to the effect that the instrument is guaranteed for payment at par on all branches. Under this scheme, the money of the applicant continues to remain in his account and earns interest. The Stockinvest of the successful investor is encashed only to the extent that he is successful in obtaining allotment of shares. The unsuccessful applicant's Stockinvest instruments are to be returned to his bank which will then lift the lien on the amount indicated in the instrument. Successful/partially successful applicant's instruments would, after being encashed, be deposited by the company in a separate bank account where cash and other moneys received from other investors are deposited. This instrument will benefit a very large number of applicants for new issues whose funds remain locked up with companies for a long period.

Remittances by Foreign Airlines

1775. SHRI SYED SAHABUDDIN: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4804 on December 20, 1991 and state:

(a) the amount in rupees remitted during the current financial year upto Decem-